

TELECOM DISPUTES SETTLEMENT & APPELLATE TRIBUNAL
Government of India

4th Floor, Room No.478,Hotel
Samrat, Chanakyapuri, New
Delhi-110021

No.3/1/2010-11/TDSAT/Admin./

Dated: 15th November, 2021

CIRCULAR

Applications are invited for filling up the post of Advisor in the Telecom Disputes Settlement and Appellate Tribunal, New Delhi, on deputation basis (initially for three years) from suitable candidates, who fulfil the eligibility conditions as shown below :-

Sl. No.	Name of the Post	No. of Post	Pay Level as per 7 th CPC	Eligibility Conditions	Age
1.	Advisor	1	Level -14 of Pay Matrix	Officers of Central/ State Government/State Government/Union Territories/autonomous of statutory organizations/PSUs/University/Recognized Research Institution/Courts/Tribunal: (i)(a) holding analogous post on regular basis in the parent cadre of department, Or (b) with three years regular service in the level-13 of the pay matrix: And (ii)(a) having a Degree in Engineering from recognized University of Institution And (b) 15 years of experience in the field of engineering, preferably in Telecommunications/Broadcasting	Not exceeding 56 years on the date of publication of the circular

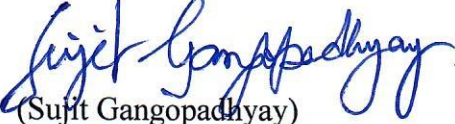
2. The pay of the officer selected will be regulated in accordance with DoP&T O.M.No.6/8/2009-Estt.(Pay-II) dated 17.6.2010, as amended from time to time.

Condntd....2/-

The maximum age limit for appointment on deputation shall be 56 years as on the closing date for receipt of applications.

The period of deputation in the post including the period of deputation in another ex-cadre post held immediately preceding in the same of some other organization/Department of the Central Government shall ordinary not exceeding five years

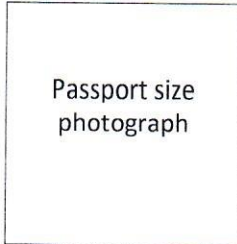
The applications in the prescribed Proforma (Annexure-I) available on the website of TDSAT(www.tdsat.gov.in), from eligible officers who can be spared in the event of their selection may be forwarded to the undersigned latest by with 30 days, from the date of publication in the Employment News along with (a) up-to-date ACR Dossiers of the candidate concerned or photocopies of the annual confidential reports for the last five years; (b) Vigilance Clearance Report clearly indicating that no disciplinary or criminal proceedings are either pending or contemplated against the officer concerned; (c) Statement showing the minor/major penalties imposed, if any, and (d) Integrity Certificate.


(Sujit Gangopadhyay)
Administrative Officer

**PROFORMA FOR APPLICATION FOR THE POSTS IN THE
TELECOM DISPUTES SETTLEMENT & APPELLATE TRIBUNAL (TDSAT)
ON DEPUTATION BASIS.**

Post applied for: _____

Grade of Pay & Pay Band: _____
(Level of pay as per pay fixation of 7th CPC)



1. Name of the Applicant: _____
2. Service to which you belong and date of entry in the Govt. Service: _____
3. Name and Address (with Tele No.) of Office where working at present: _____
4. Address for Correspondence: _____
5. Contacts: (a) Mobile _____
(b) Landline _____
(E-mail) _____
6. Sex (Male/Female): _____
7. Date of Birth: _____
8. Date of Retirement: _____
9. Present post held: _____
 - (a) Date of appointment in the present post: _____
 - (b) Level and Pay w. e. f. _____
 - (c) Whether the present post is held On deputation: _____
 - (d) If yes, mention name of parent office, Post held on regular basis and date of Appointment thereon: _____
10. Educational Qualifications (Graduation onward):

Exams passed	University/Instt. /Board	Year of Passing	Duration of Course	Subjects	Percentage of Marks

11. Details of training undergone, if any: _____
12. Details of proficiency in computer: _____
13. Whether belongs to SC/ST/OBC: _____
14. Details of employment in chronological order (If needed, enclose a separate sheet duly authenticated by your signature in the format below):

Office/Instt/Org.	Post Held	Period		Nature of Appointment (Regular/Adhoc/ Deputation)	CPC/ Pay Scale/Grade Pay Level as per 5 th /6 th /7 th CPC	Nature of Duties
		From	To			

15. (a) Whether eligible as per prescribed eligible
Criteria for the post applied: _____
- (b) If yes, indicate specific criteria being fulfilled _____
(both essential & desirable wherever applicable): _____

(Signature of the applicant)
Name & Designation in Block Letters

Date:
Place:

Recommendation of the Competent Authority

- i) Certified that the information furnished by the candidate has been verified from records and found to be correct.
- ii) Certified that copies of last 5 years ACRs/APARs duly certified by the Gazetted Officer are attached.
- iii) Certified that no vigilance enquiry is pending or contemplated against the individual and no (major or minor) penalty has been imposed on him/her during the preceding five years.

(Signature of the Officer with Seal)
Name : _____
Designation: _____
Office: _____